

MR. SPEAKER : Mr. Ravindra Varma.

ANNUAL REPORT OF M.P. STATE DAIRY DEVELOPMENT CORPORATION FOR 1975-76 AND STATEMENT *re.* REASONS FOR DELAY IN LAYING THE REPORT AND NOTIFICATION UNDER ESSENTIAL COMMODITIES ACT, 1955

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : On behalf of Shri Surjit Singh Barnala, I beg to lay on the Table :—

(1) (i) A copy of the Annual Report (Hindi and English versions) of Madhya Pradesh State Dairy Development Corporation Limited, Bhopal, for the year 1975-76 along with the Audited Accounts and the comments of the Comptroller and Auditor General thereon, under sub-section (1) of section 619A of the Companies Act, 1956.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above report.

[Placed in Library. See No. LT—2515/78]

(2) (i) A copy of Notification No. G.S.R. 269(E) (Hindi and English versions) published in Gazette of India dated the 3rd May, 1978 regarding the Order issued by the Central Government under the Essential Commodities Act, 1955 for securing the equitable distribution of Fertilisers, under sub-section (6) of section 3 of the said Act.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Notification.

[Placed in Library. See No. LT—2516/78]

SHRI NIRMAL CHANDRA JAIN (Seoni) : The reasons given for the delay are monotonous.

SHRI RAVINDRA VARMA : The statement showing the reasons for the delay has already been placed on the Table of the House.

ANNUAL ACCOUNTS OF UNIVERSITY OF HYDERABAD FOR 1976-77 ALONGWITH STATEMENT *re.* REASONS FOR DELAY IN LAYING THE ACCOUNTS

THE MINISTER OF EDUCATION, SOCIAL WELFARE AND CULTURE (DR. PRATAP CHANDRA CHUNDER) : I beg to lay on the Table—

(1) (i) A copy of the Annual Accounts (Hindi and English versions) of the University of Hyderabad for the year 1976-77 together with the Audit Report thereon, under sub-section (4) of section 29 of the University of Hyderabad Act, 1974.

(ii) A statement (Hindi and English versions) showing reasons for delay in laying the above Accounts.

[Placed in Library. See No. LT—2517/78]

DELHI AGRICULTURAL PRODUCE MARKETING (REGULATION (GENERAL) RULES, 1978

THE MINISTER OF PARLIAMENTARY AFFAIRS AND LABOUR (SHRI RAVINDRA VARMA) : On behalf of Shri Bhanu Pratap Singh, I beg to lay on the Table a copy of the Delhi Agricultural Produce Marketing (Regulation) (General) Rules, 1978 (Hindi and English versions) published in Notification No. F.6(1)/77-DAM in Delhi Gazette dated the 23rd March, 1978, under sub-section (6) of section 63 of the Delhi Agricultural Produce Marketing (Regulation) Act, 1976.

[Placed in Library. See No. LT—2518/78]

SHRI JYOTIRMOY BOSU : Will the hon. Education Minister enlighten the House as to what is the position with regard to the Annual Report of different national Universities. In fact, the